

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1096 OF 2004

FATEH CHAND

Appellant (s)

VERSUS

STATE OF HARYANA
(With office report)

Respondent(s)

Date: 25/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE DR. JUSTICE B.S. CHAUHAN
(VACATION BENCH)

For Appellant(s) Mr. S.K. Verma,Adv. (NP)

For Respondent(s) Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

[Usha Bhardwaj]
Court Master

[Phoolan Wati Arora]
Court Master